

(d) Nine special employment exchanges for the physically handicapped have been opened. It is one of the functions of these exchanges to attempt to place the ex-trainees of the Training Centre for the Adult Blind, Dehra Dun.

Flood Control Measures in Andhra Pradesh

4144. **Shri Ko'la Venkalah:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 321 on the 17th February, 1966 and state:

(a) whether Government have taken any decisions on the different recommendations made by committee appointed for the investigation of the flood control measures in Andhra Pradesh;

(b) if so, what are the decisions;

(c) the financial and executive responsibilities of the Central and State Governments;

(d) whether the Committee has suggested any works to be undertaken to overcome the highly possible heavy inundation of Bapatla, Ongole and Itapalle Taluqs in view of Nagarjunasagar Project;

(e) if so, what are the works; and

(f) the cost thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). The report of the Committee on the flood problem of the coastal deltaic areas of Andhra Pradesh was considered recently at a meeting of the representatives of the Central Ministries concerned and the Andhra Pradesh Government and it was decided that the State Government should undertake immediately the preparation of a detailed project report on the basis of the Committee's recommendations and integrating the results of the model experiments already carried out and some further experiments which have been suggested. Action is being taken accordingly.

(c) The financial and executive responsibilities rest with the State Gov-

ernment. The nature and extent of Central assistance that may be required will be considered after the detailed project report and estimates have been prepared.

(d) The Committee has carefully gone into the apprehensions expressed regarding the effect of introduction of irrigation, under the Nagarjunasagar Project, in the upland areas of Guntur District. The Committee has felt that with the introduction of irrigation, the land would be terraced and hence more rainwater would be detained than at present. There will, however, be an increase in the all-weather seepage of water, but this quantity will be smaller than the carrying capacity of the ventways at the drainage crossing of the Commamur Canal which are proposed to be improved. There is also a recommendation for providing detention basins in the upland areas.

(e) and (f). In view of the position explained against (d) above, these do not arise.

Land Reforms in Selected Areas

4145. **Shri R. S. Pandey:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether Government are working on some scheme to introduce land reforms in selected areas, as an experimental basis to implement land reforms, in the country in order to determine the increase in agricultural productivity;

(b) if so, the main features of the scheme; and

(c) how it is going to be implemented?

The Deputy Minister of Finance (Shri L. N. Mishra): (a) to (c). The broad national policy on land reforms has been set out in the Five Year Plans which has to be adapted and pursued in each State with due regard to local conditions and needs.